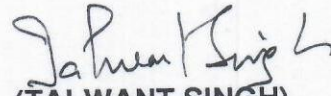


OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order No.839/30269-294/Bail Power/Gaz/2019 dated 30.03.2019, **Dr. Kamini Lau, Addl. Sessions Judge (Central)** is hereby authorized to hear and dispose of bail/urgent applications in place of Ms. Poonam Chaudhary, an Officer of DHJS, w.e.f.

02.05.2019.


(TALWANT SINGH)

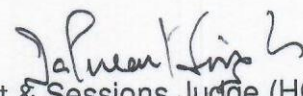
District & Sessions Judge (HQs)
Delhi

No. 1082/40909 - 41033 /Bail/Power/Gaz/2019 Dated 01 MAY 2019

Sub:- Bail Roster

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Sh. Mohd. Farrukh, ASJ-05 (POCSO) (Central)/1st Link Officer, Tis Hazari Courts, Delhi.
4. Ms. Rekha, ASJ (Electricity) (Central)/IInd Link Officer, Tis Hazari Courts, Delhi.
5. The Sr. AO(J)/AO(J)/In-charge, Filing Section & Admn. Branch (I,II&III), General Branch (Central) Facilitation Centre, Lock-up, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
7. The Public Prosecutor, Delhi.
8. The Reader & PS to the undersigned.
9. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
10. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.


District & Sessions Judge (HQs)
Delhi *etc*